



File No. 10/03/2020-NCLT

कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली/New Delhi- 110003  
दिनांक / Date: 2<sup>nd</sup> November 2020

### ORDER

Consequent to order no 10/36/2016 dated 12.5.2020 and assumption of charge of Member (Judicial) NCLT Kolkata by Shri Rajasekhar V. K., Member (Judicial) on 2.11.2020. The NCLT Kolkata Bench is hereby reconstituted as under to attend the matters listed before Court No. I & II of Kolkata Bench:

#### Bench at NCLT, Kolkata

1. Shri Rajasekhar V. K., Member (Judicial)
2. Shri H.C Suri, Member (Technical)

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 28.8.2020.

This shall come into force w.e.f. 3<sup>rd</sup> November 2020 till further orders.

This issues with the approval of Hon'ble President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai.